COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 300 of 2015

Dated: 24th May, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Hindustan Electricity Generation Co. Pvt.Ltd. .... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Navroz H.Seervai, Sr. Adv.
Mr. Parthiv J.Mehta

Counsel for the Respondent(s): Mr. Dhananjay Baijal
Mr. Nikhil Nayyar for R-1/CERC
Ms. Jahanavi Upadhyay for R-3 (OBC)

ORDER

Mr. Dhananjay Baijal, appears for Respondent No.1/CERC, Ms. Jahanavi Upadhyay for Respondent No.3, namely, Oriental Bank of Commerce, is also present today.

Both the counsels, appearing for these two Respondents, submit that, they do not wish to file any Counter Affidavit or reply to the Appeal Memorandum and if the need arises in future, they will file their respective written submissions.

The Respondent No.2, PGCIL, a main contesting party, who is said to be duly served, neither preferred to appeared or filed any counter affidavit/reply to the appeal memo. Thus, pleadings are complete.

Post this appeal for arguments on **11th August, 2016**.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

vt/kt